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(2001) 03 UK CK 0007

Uttarakhand High Court

Case No: Civil Miscellaneous Writ Petition No. 242 of 2001 (491187 of 2000)

Chowkhy Singh and Others

APPELLANT

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Police Maha Nirikshak and other

RESPONDENT

Date of Decision: March 14, 2001

Citation: (2001) 2 UC 425

Hon'ble Judges: P.C.Verma, J

Bench: Single Bench

Advocate: Mr. C.K. Sharma, for the Appellant;

Judgement

P.C. Verma, J.

This petition has been filed by the Petitioner seeking mandamus from this Court commanding the opposite parties to relieve the Petitioner in compliance of the transfer of" der dated 25.5.2000 since the Petitioner has not been relieved, therefore, the transfer order has not been complied with.

- 2. In these circumstances, the Respondents are directed either to pass fresh transfer order of the Petitioner or relieved the Petitioner in compliance of the earlier transfer order.
- 3. For the reasons mentioned above, the writ Petition is disposed of.